

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/145(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS KARANI TECHTEX PRINT PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance VC and Physical (hybrid) Mode

Mr. Nikunj Berlia, Adv.] For the Financial Creditor
Ms. Mosarat Reyaz, Adv.
Ms. Urvashi Jain, Adv.
Mr. Sandip Manna, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **20.08.2024**.

Satyajit Roy
Court Officer